

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 42 (ND)/11

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017

NAME OF THE COMPANY: Sh. Shiv Shankar Khadgwat & Ors. V/s Shivam Adhesive Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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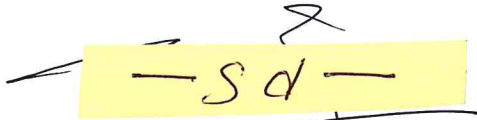
	For the Petitioner (s) :	Mr. Ankit Shah, Advocate		
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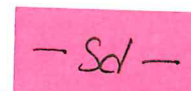
	For the Respondent (s) :	Mr. Divesh Sharma, Advocate		
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ORDER

It is submitted by the Ld. Counsel for the Petitioner in CP No. 42/2011 (who is also the Respondent No.2 in CP No. 129/2011), that the English translations of documents have been filed. The opposite parties have also taken necessary steps.

To come up on 7th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)